

R.O.C.No.8/2019-Con.B2



**DISTRICT JUDGE,
TRANSFER & POSTING**

NOTIFICATION No. 141 / 2019

Thiru. C.Kumarsaravanan, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Judge, Family Court, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service in Order No.1283/2019-LD, Law Department, Government of Puducherry dated 04.06.2019, is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 04.07.2019.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**